

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 442 OF 2016 IN
DFR NO. 2416 OF 2016**

Dated: 23rd August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Wind Independent Power Producers Association ...Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Mr. Saransh Shaw

ORDER

**IA NO. 442 OF 2016
*(Appl. for condonation of delay)***

Issue notice to the respondents returnable on 27.09.2016. Dasti, in addition, is permitted.

List the matter on **27.09.2016.**

**(T. Munikrishnaiah)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**